

श्री रामदास आठवले (पंढरपुर) : अध्यक्ष महोदय, मैं सदन का ध्यान एक महत्वपूर्ण विषय की ओर आकर्षित करना चाहता हूँ। डा. बाबा साहेब अम्बेडकर देश का संविधान लिखने वालों में से एक प्रमुख व्यक्ति थे। उन्होंने देश के गरीबों, दलितों की भलाई के लिए बहुत बड़ा काम किया है। *(Expunged as ordered by the Chair)* वे संविधान लिखने वालों में प्रमुख थे।

SHRI RAJIV PRATAP RUDY (CHHAPRA): Mr. Speaker, Sir, he cannot say anything against a Minister who is not present in the House. The rules of the House do not permit him to raise any issue pertaining to a Minister who is not present in the House.

श्री रामदास आठवले (पंढरपुर) : *â€¦(Not recorded)*

MR. SPEAKER: This will not go on record.

*â€¦(Interruptions) (Not recorded)*

(d2/1315/ss/asa)

MR. SPEAKER: Dr. Sengupta, you have given a notice. Such matters cannot be raised in the House.

*...(Interruptions)*

MR. SPEAKER: If you want any clarification, you could come to my chamber.

*...(Interruptions)*

MR. SPEAKER: Nothing will go on record except what Dr. Nitish Sengupta says.

*(Interruptions) ...(Not recorded)*

DR. NITISH SENGUPTA (CONTAI): Sir, actually, the Vizag Plant was primarily an export-oriented plant.

MR. SPEAKER: Dr. Sengupta, that matter is over. You are again raising this issue. What is this?

*...(Interruptions)*

MR. SPEAKER: The Minister has already given a reply.

*...(Interruptions)*

MR. SPEAKER: How many times do you want to raise this matter? This is not the proper way.

DR. NITISH SENGUPTA (CONTAI): That is a very important matter. *...(Interruptions)* I know the facts. *...(Interruptions)*